#### COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 46 OF 2017 & IA NO. 118 OF 2017

Dated: 29th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

### In the matter of :

Amravati Power Transmission Co. Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar

Mr. Tushar Jain Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Buddy Ragandhan for R-1

### **ORDER**

It is represented that rejoinder will be filed during the course of the day. Pleadings are complete.

List the matter for hearing on <u>30.08.2017.</u> Tag to Appeal No. 162 of 2016.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt